

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 291/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES: M/s. Albemarle Chemicals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Rahul Kulkarni		R.R.G

COMMON ORDER

C.P. No. 290/441/NCLT/MB/MAH/2017
C.P. No. 291/441/NCLT/MB/MAH/2017
C.P. No. 292/441/NCLT/MB/MAH/2017
C.P. No. 293/441/NCLT/MB/MAH/2017
C.P. No. 294/441/NCLT/MB/MAH/2017
C.P. No. 295/441/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. From the side of the Legal Representative of Petitioner seeking adjournment.

Adjourned to **15.01.2018**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
30.11.2017.

Aah

Sd/-

M.K. Shrawat
Member (Judicial)